

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.12.2019

ORDER NO. 259 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

1. On **17.12.2019 at 10:30 a.m** Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member(Judicial)will hear the following Anti Dumping matter:-

AD/53726/2018

Note:- On 17.12.2019 all the Division Bench matters will be heard by the Bench of Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical) after Anti Dumping matters are over. Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear the Single Member Bench matters after Anti Dumping matters are over.

By order,



(Bineesh Kumar K. S.)
Registrar

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Assistant Registrar